

Residential High School, Rajamundry has been fully utilised by the School; and

(b) whether the hostels have been completed or the work is still in progress?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir.

(b) The building is reported to be almost complete.

#### Students' Hostels for Gulburga Engineering College

**872. Shri Madhusudan Rao:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 1209 on the 9th December, 1959 and state

(a) the further progress made in the construction of students' hostels for Gulburga Engineering College;

(b) whether any further amount over and above the sum of Rs. 1 lakh has been sanctioned; and

(c) if so, what is the total amount?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) According to a report received from the College, one of the three wings of the hostel has been constructed upto the door level.

(b) and (c). A further sum of Rs. 50,000 has been sanctioned.

#### Children of Working Mothers in Andhra Pradesh

**873. Shrimati Laxmi Bai:** Will the Minister of Education be pleased to state:

(a) the number of children of working mothers enjoying the special amenities given by the Central Government through the Central Social Welfare Board in Andhra Pradesh;

(b) the places where the units are functioning at present; and

(c) the amount earmarked for this year and spent so far for this Scheme in Andhra Pradesh?

**The Minister of Education (Dr. K. L. Shrimali):** (a) The Central Social Welfare Board has initiated and is assisting a number of programmes for child welfare. It is not possible to indicate the number of children of working mothers from the total number of children receiving benefits under these programmes.

(b) and (c). No State-wise or item-wise allocation of funds is made by the Central Social Welfare Board. Information about the Centres/Institutions for child welfare run or assisted by the Board in Andhra Pradesh is being collected and will be laid on the Table of the Sabha as soon as possible.

#### Centres for Adult Women in Andhra Pradesh

**874. Shrimati Laxmi Bai:** Will the Minister of Education be pleased to state:

(a) the total number of condensed course centres for adult women functioning in Andhra Pradesh with grant given by the Government of India and their location; and

(b) the strength of pupils at each centres?

**The Minister of Education (Dr. K. L. Shrimali):** (a) A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 40].

(b) The grant of the Central Social Welfare Board is intended for imparting training to batches of about 25 students in each unit whereas the Government Special Schools for Adult Women admit 40 candidates to the 1st year class.

#### I.A.S. Officers on States Cadre in Central Government

**875. Shri Manabendra Shah:** Will the Minister of Home Affairs be pleased to state:

(a) what is the normal tenure of deputation of I.A.S., officers on States cadres with the Union Government;

(b) how many such officers are at present on deputation with the Central Government; and

(c) how many of them have overstayed their normal tenure and the reasons therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Joint Secretary .. 5 years  
Dy. Secretary .. 4 years  
Under Secretary .. 3 years.

(b) 218.

(c) 22. Most of them have been given short extensions of tenure in the public interest.

**लोक नृत्यकारों को बृहत् भोज**

८७६. श्री प्रकाश बीर शास्त्री : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गणतंत्र दिवस समारोह के सांस्कृतिक कार्यक्रम में भाग लेने के लिए विभिन्न राज्यों से दिल्ली आये हुए लोक नृत्यकारों के दलों को ३१ जनवरी, १९६० को तालकटोरा उद्यान में एक बृहत् भोज दिया गया था;

(ख) यदि हां, तो इस भोज में कितने व्यक्तियों ने भाग लिया;

(ग) क्या यह सच है कि इस भोज में नोगों को शराब भी दी गई थी; और

(घ) यदि हां, तो इस भोज में शराब, पर कितना खर्च हुआ ?

**प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) :**

(क) जी हां; पिछले वर्षों की तरह, इस वर्ष भी, तालकटोरा बाग के शिविर में एक "बड़ा खाना" भोज की व्यवस्था की गई थी।

(ख) राज्यों के लोक नर्तकों, और समारोह में अन्य भाग लेने वालों के अतिरिक्त, जो वहीं रह रहे थे, और खाना खाते थे

लगभग ५० बाहर के व्यक्ति उस में निमंत्रित किये गये थे।

(ग) जी नहीं।

(घ) प्रश्न नहीं उठता।

**Free Education in Tripura Schools**

**877. Shri Bangshi Thakur:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that free education has been introduced up to Class VIII in Tripura; and

(b) if, so, the names of the schools in which it has been so introduced?

**The Minister of Education (Dr. K. L. Shrimall):** (a) and (b). It has been decided by Government that no tuition fee should be charged upto Class VIII from the next academic session. This decision will apply to all Government Schools (including schools run by the Territorial Council) and recognised private Schools aided by the Government.

**Temporary Employees**

**878. Shri Ram Garib:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Government servants who have served for more than 10 years on the 1st January, 1960 and still continue to be temporary; and

(b) the steps Government propose to take to make them permanent?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) The information is being collected and will be laid on the Table of the House as early as possible.

(b) It is the policy of the Government that the bulk of the temporary posts which have been in existence for more than three years and which are required on a long term basis should be made permanent. Orders in the matter are summarised in statement given below. Confirmations against posts so declared permanent are made in accordance with the